

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**CIRCUIT SITTING : INDORE**

**Original Application No.201/00241/2018**

Indore, this Friday, the 16<sup>th</sup> day of March, 2018

**HON'BLE SHRI UDAY KUMAR VARMA, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Suresh Bahadur Singh  
 S/o Shri V.P. Singh  
 Age 61 years  
 Occupation Retd.Government Officer  
 Post M.D. Madhya Pradesh  
 Laghu Udyog Nigam Maryadit (M.P.,)  
 R/o 807 E.F. Scheme No.114 Part I  
 Indore (M.P.) -Applicant  
 (By Advocate –**Shri Aditya Choudhary**)

**V e r s u s**

1. Secretary  
 Department of Personnel & Training  
 Government of India  
 New Delhi

2. Chief Secretary  
 Government of Madhya Pradesh  
 Mantralya Vallabh Bhawan  
 Bhopal (M.P.)

3. Principal Secretary  
 General Administration Department  
 Vallabh Bhawan  
 Bhopal (M.P.) - Respondents

**O R D E R (Oral)**

**By Uday Kumar Varma, AM:-**

*Interalia* it is contended that the applicant belongs to 1993 batch of IAS but has been denied promotion to the post of Principal

Secretary whereas other similarly situated officers have been given this promotion. It is further stated that the applicant has made a representation dated 28.12.2016 (Annexure A-1) to the respondents. However, the respondents have not taken any action on this representation. It is stated at the Bar that the applicant will be satisfied if a time bound direction is given to the respondents to decide his representation.

**2.** Given the nature of prayer, there is no need to issue any notices to respondents at this stage.

**3.** Respondents Nos.1 and 2 are directed to consider and decide the representation of the applicant dated 28.12.2016 (Annexure A-1) by passing a speaking and reasoned order, within a period four months from the date of receipt of a certified copy of this order, keeping in mind the rules and law in this regard.

**4.** Needless to add that such a direction does not in any way reflect our opinion on the merits of this case.

**5.** Original Application is disposed off accordingly.

**(Ramesh Singh Thakur)**  
**Judicial Member**  
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**(Uday Kumar Varma)**  
**Administrative Member**